

**Central Administrative Tribunal
Principal Bench**

**CP No.197/2019
OA No.4117/2017**

New Delhi, this the 30th day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Ram Kishan (Aged about 77 years)
S/o Late Shri Fateh Chand,
Ex-under Secretary,
Ministry of Defence,
R/o B-3/119, Paschim Vihar,
New Delhi – 110063.

.... Petitioner

(By Advocate : Shri D.K. Chopra)

Vs.

Shri Sanjay Mitra, I.A.S.,
Secretary,
Ministry of Defence,
Department of Defence,
101-A, South Block,
New Delhi. ... Contemnor/Respondent

(By Advocate : Shri Hanu Bhaskar)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman :

This Contempt case is filed alleging that the respondents did not implement the order dated 21.12.2018 passed in O.A. No.4117/2017.

2. Thorough a separate order, we have allowed the RA No. 161/2019 and recalled the order dated 21.12.2018 passed in O.A. No. 4117/2017. The Contempt Petition has

become untenable, and accordingly the same is closed.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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